


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|------------------|--------------------|-----------------------|---|
| 1. | Krishna Dev Vyas | Adv. | ROC/ Applicant |  |
| 2. | | | | |

CA NO.53/ALD/2019

Sh. Krishna Dev Vyas, Advocate for ROC/ Applicant is present.

Sh. Raghav Dev Garg, Advocate has put in appearance on behalf of respondent and states that he has instruction to appear on behalf of respondent as the previous counsel did not appear, therefore, he has been instructed.

As prayed by the Ld. Advocate Sh. Raghav Dev Garg, put up on 18th December, 2019.

Dated: 25.11.2019

—Sd—

**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**